

**THE NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH  
(through web-based video conferencing platform)**

**Item 42**

**CP No. 123/Chd/Hry/2020**

**Under Section 213(B)(1), CA 2013**

**In the matter of:-**

M.S.R. Pradeep

...Petitioner

Vs.

DBM Retail Pvt. Ltd. .

...Respondent

Due to holding of Allahabad Bench in the second half, the matter could not be taken up today, hence adjourned to 02.02.2023.

-sd-  
Court Officer

December 06, 2022  
SM